

ITEM NO.37

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 73/2023

NOORJAHAN @ NOORI & ANR.

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH

Respondent(s)

(FOR ADMISSION and IA No.42088/2023-GRANT OF INTERIM RELIEF and IA No.42087/2023-EXEMPTION FROM FILING O.T.)

Date : 17-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Dushaynt Dave, Sr. Adv.
Mr. Anil Kumar Bakshi, AOR
Mr. Rajesh Tyagi, Adv.
Mr. Amit Shrivastava, Adv.
Mr. Padam Kumar, Adv.
Ms. Afshan Pracha, Adv.
Mr. Pratyush Nilotpal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 20.03.2023.

Dasti, in addition, is permitted.

Let the standing counsel for the State be served in addition.

(VIRENDER SINGH)
BRANCH OFFICER

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS